

National Company Law Tribunal
Allahabad Bench
Allahabad

CP No. 110/2003
TP10/397-398/ALD/16/CLB

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.09.2016.

NAME OF THE COMPANY: Shri Sandeep Rahtogi

Vs.

M/s Hind Chemicals Ltd.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.

Sl. No.	Name	Designation	Representation	Signature
1.	SATYAN SINGH	Advocate	Petitioner	Satyansingh
2.	Diggaj Pathak	Adv	3 R-1	
3.	K. Datta + Shobhit Chauhan	Adv	Jayant Rahtogi	K. Datta + Shobhit Chauhan
4.	Sandeep Rahtogi	Pet.-1.	Self	Rahtogi

Order dated 06.09.2016

CP No.110/2003 TP10/397-398/ALD/16/CLB Shri Sandeep Rahtogi
Vs. M/s Hind Chemicals Ltd.

Both the Learned Counsel appeared and represented that the matter is listed today before the Hon'ble High Court and this matter cannot be heard. So long as the Appeal is not decided by the High Court, this Bench cannot take up hearing. The matter is ordered to be listed on 29th November, 2016.

List the matter on 29.11.2016.


SH. VSR AVADHANI (Judicial Member)


SH. H.P. CHATURVEDI (Judicial Member)

Dated 06.09.2016